

(2)

Central Administrative Tribunal, Principal Bench

Original Application No. 197 of 2003

New Delhi, this the 24th day of January, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. Shankar Prasad, Member (A)

Chandrapal Singh,
D-2, Sector-1,
Noida

....Applicant

(By Advocate: Shri S.C. Soren)

Versus

1. Union of India
Ministry of Finance,
Dept. of Economic Affairs,
North Block, New Delhi

2. India Govt. Mint,
D-2, Sector-1
Noida,
through its G.M.

....Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant does not press
the present application. Dismissed as withdrawn.

Shankar Prasad
(Shankar Prasad)
Member (A)

V.S. Aggarwal
(V.S. Aggarwal)
Chairman

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